

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.198/KB/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M

Name of the Company	Swapan Bhar & Ors.-Versus-D.G.Cold Storage Pvt.Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN BISWAL, Adv
2. RABEETOROTO KR MITRA, Adv
3. KULDIP MALIK, Adv.

[Signature]
Respondent no. 1

[Signature]
9/11/2017

1. Ratnako Bangsi, Sr. Adv
 2. Vamila Chakraborty, Adv
 3. Siddhanta Sharma, Adv
- } Petitioners

ORDER

Ld. Counsel for the petitioners and the respondent no.1 are present.

List on 21/12/2017.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)